Setting up a urban regulatory authority

1044. SHRI T.M. SELVAGANAPATHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is considering to set up a Urban Regulatory Authority;
- (b) if so, the objectives thereof;
- (c) whether it is also a fact that Government had drafted a bill in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (d) No Sir, the Government is neither setting up an Urban Regulatory Authority nor drafting a bill for setting up an Urban Regulatory Authority. However, the Government has circulated a Draft Central Legislation to establish a Real Estate Regulatory Authority in the States for wider consultation.

Components of SJSRY

- 1045. DR. T. SUBBARAMI REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) the details of various components of the Swarna Jayanti Shahari Rozgar Yojana (SJSRY);
 - (b) whether funds are provided separately under various components of the Yojana;
- (c) if so, the details of funds allocated, released and expenditure reported along with the number of beneficiaries, separately under various components of the Yojana during each of the last three years and the current year, component-wise and State/UT-wise; and
- (d) the monitoring mechanism put in place by Government for proper implementation of the Yojana and to check irregularities by the States/UTs thereunder?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The Swarna Jayanti Shahari Rozgar Yojana (SJSRY) has five major components: